

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.9 - IA/551(AHM)2024
in
CP(IB)/240(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

Hitesh Kumar Suresh Kumar Gajjar Proprietor of Rich Relies**Applicant**
Export (Operation Creditor)
V/s**Respondent**
Map Refoils India Ltd

Order delivered on: 10/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Monaal Davawala, Adv.
For the Respondent :

ORDER

IA/551(AHM)2024

This application is filed to take on record the Preliminary Report of Map Refoils India Ltd. dated 24.03.2024, to take on record the copy of 1st Progress Report for the period from 25.01.2024 to 31.03.2024 of Map Refoils India Ltd dated 02.04.2024, to take on record the List of Stakeholders and Stakeholders Consultation Committee of Map Refoils India Ltd. dated 24.03.2024 and to take on record the Asset Memorandum of Map Refoils India Ltd dated 24.03.2024. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 551 of 2024 stands disposed of.

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)